

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU**

EMG-MA No. 01 /2020

EMG-CM Nos. 01, 02 and 03/2020

Caveat No. 1352/2020

(Through Video Conferencing)

The Chamber of Commerce & Industry & Ors .....Petitioner(s)

Through: Mr. K. S. Johal, Sr. Advocate with  
Mr. Karman Singh Johal, Advocate.  
Vs.

Union Territory of J&K & Ors .....Respondent(s)

Through: B. S. Salathia, Sr. Advocate with  
Mr. Banu Singh Salathia and Mr.  
Ashish Sharma, Advocates.

**CORAM: HON'BLE MR. JUSTICE SANJEEV KUMAR**

**ORDER**

Due to personal reasons I recuse myself from the case.

Let the matter be listed on **27.04.2020** before some other Bench after  
obtaining necessary orders from Hon'ble the Chief Justice.

**( Sanjeev Kumar )  
Judge**

**Jammu,**  
**22.04.2020**  
Anil Raina, JR/Secy